

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 09.12.2019 (MONDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 22 of 2019 in Comp. App (AT) (Ins) No. 892-893 of 2019	Prakriti Nigam Vs. Vijay Kumar V Iyer, IRP	Sangeeta Mishra	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd. & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon-R3&4
3.	Comp. App (AT) (Ins) No. 1266 of 2019	G.T. Polymers Vs. Keshava Medi Devices Pvt. Ltd.	Charu Sachdev	
4.	Comp. App. (AT) No. 299 of 2019	S.P. Velumani & Anr. Vs. Magnum Spinning Millss India Pvt. Ltd.	K.S. Ravichandran	B. Ragubnath
5.	Comp. App. (AT) No. 324 of 2019	Synthite Industries Pvt. Ltd. Vs. 3A Capital Services Ltd. & Ors.	Goutham Shivshankar	
6.	Comp. App (AT) No. 349 of 2019	Sonia Khosla (Through L.R.) Vs. Montreaux Resorts (P) Ltd. & Ors.	Deepak Khosla	Anand M. Mishra-R2,4,6 & 8

For Hearing

7.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
8.	Comp. App. (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
9.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna
10.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma

11.	Comp. App. (AT) No. 08 of 2019	Dhan Share Trading Ltd. Vs. Registrar of Companies, Mumbai	Vinay Shukla	Anil Yadav
12.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,

After the Above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat and Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	

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By Order
-sd/-

Registrar